

18 major Public Sector Enterprises signed the MOU for the year 1989-90 and 15 more are expected to sign for the year 1990-91. The evaluation of performance of 18 public sector enterprises who signed MOUs for the year 1989-90 is due in the period April-June, 1990.

[*Translation*]

Deposit for booking of Maruti Cars

1266. SHRI NATHU SINGH:
 PROF. YADUNATH PANDEY:
 SHRI HARISH RAWAT:
 SHRI P.M. SAYEED:
 SHRI H.K.L. BHAGAT:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Maruti Udyog Limited has increased the booking amount for its 1000 c.c. cars;

(b) if so, the details thereof and the reasons therefor;

(c) whether the booking deposits of 800 c.c. (ordinary cars) is also likely to be increased; and

(d) if so, the justification for the same?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir. The amount of

deposit for booking 1000 cc Car was Rs. 25,000/-.

(b) Does not arise.

(c) No, Sir. No more bookings are planned for Maruti 800 cc Car. This car will be available at free sale from 1.4.90.

(d) Does not arise.

[*English*]

Setting up of Heavy Industries

1267. SHRI NATHU SINGH:
 PROF. YADUNATH PANDEY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether any heavy industries are proposed to be set up during 1990-91; and
 (b) if so, the details thereof, State-wise?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). A statement showing State-wise break-up of Letters of Intent and Industrial Licences for setting up various industries issued during the years 1987, 1988, 1989 and 1990 (January) is given below. The Schemes likely to be approved during 1990-91 will depend upon the applications received from the entrepreneurs. Besides, the year 1990-91 is the first year of next Five Year Plan. The Eighth Five Year Plan is yet to be formulated and finalised.

STATEMENT

Sl. No.	States/Union Territory	1987		1988		1989		1990 (Jan.)	
		LOI	IL	LOI	IL	LOI	IL	LOI	IL
1	2	3	4	5	6	7	8	9	10
1.	Andaman & Nicobar Islands	—	—	—	—	—	—	—	—
2.	Andhra Pradesh	112	38	91	29	103	37	3	2
3.	Arunachal Pradesh	1	1	1	—	1	1	—	—
4.	Assam	12	3	12	—	5	3	—	—
5.	Bihar	14	9	21	3	15	5	—	—
6.	Chandigarh	—	2	—	—	1	—	—	—
7.	Dadara & Nagar Haveli	3	2	2	2	4	—	1	—
8.	Daman & Diu	1	1	3	—	3	2	—	—

Sl. No.	States/Union Territory	1987		1988		1989		1990 (Jan.)	
		LOI	IL	LOI	IL	LOI	IL	LOI	IL
1	2	3	4	5	6	7	8	9	10
18.	Madhya Pradesh	51	18	57	16	52	25	4	1
19.	Maharashtra	137	86	195	84	198	72	18	3
20.	Manipur	—	—	3	1	5	—	—	—
21.	Meghalaya	1	—	—	—	2	1	—	—
22.	Mizoram	1	—	1	—	—	—	—	—
23.	Nagaland	1	1	—	—	—	—	—	—
24.	Orissa	18	8	16	2	24	4	—	—
25.	Pondichery	12	1	7	4	6	4	—	—
26.	Punjab	38	19	45	19	51	14	4	2

Sl. No.	States/Union Territory	1987		1988		1989		1990 (Jan.)	
		LOI	IL	LOI	IL	LOI	IL	LOI	IL
1	2	3	4	5	6	7	8	9	10
27.	Rajasthan	52	16	40	8	28	12	1	2
28.	Sikkim	—	1	—	—	—	—	—	—
29	Tamil Nadu	122	41	109	32	119	44	10	4
30	Tripura	—	—	1	1	—	—	—	—
31	Uttar Pradesh	108	40	163	30	196	51	21	1
32	West Bengal	35	25	44	22	33	51	2	2
33	State not indicated/ More than one State	7	9	5	3	6	4	—	—
Total :—		989	472	1083	360	1182	418	82	28